

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The Sanjay Gandhi Memorial Trust has intimated under Section 6(1) of the Foreign Contribution Regulation Act, 1976 that they have received a sum of Rs. 1,02,954,36 Paise from abroad during the period 28-8-1980 to 31-12-1980.

घड़ियों के कारखाने को मध्य प्रदेश से किसी अन्य स्थान पर स्थानांतरित किया जाना

* 146. श्री प्यारे लाल खण्डेलवाल :
श्री लाखन सिंह :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जिला सिहोर (मध्य प्रदेश) में बुदनी से घड़ियों के पुर्जों के प्रस्तावित कारखाने को किसी अन्य स्थान पर स्थानान्तरित किये जाने का कोई प्रस्ताव सरकार के विचाराधीन है, और

(ख) यदि हाँ, तो इस के क्या कारण हैं ?

उद्योग मंत्रालय में उपमन्त्री (श्री पी० ए० संगमा) : (क) और (ख) बुदनी जिला सिहोर (मध्य प्रदेश) में घड़ी के पुर्जे बनाने के लिए एकक स्थापित करने के किसी भी प्रस्ताव पर न तो सरकार ने स्वीकृति दी है और न कोई प्रस्ताव उसके विचाराधीन ही है । इसे ध्यान में रखते हुए एकक को स्थानान्तरित करने का प्रश्न ही नहीं उठता ।

Bill to Provide Freedom of Worship

♦147. SHRI T. ALIBA IMTT- Will the Minister of HOME AFFAIRS be pleased to state whether Government have considered the question of Introducing a Bill in Parliament to provide for freedom of worship to its citizens in India without any obstruction and hindrance whatsoever in

order to ensure effective enforcement of the Constitutional provision of Article 25 of the Constitution of India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA)- No such proposal is under consideration of the Government.

Employment Guarantee Scheme

*148. SHRI HARI SHANKAR BHABHRA;

'SHRI LAKHAN SINGH:

Will the Minister of LABOUR be pleased to state:

(a) what are the names of the States where employment guarantee schemes are in force and what are the main features thereof;

(b) whether these schemes are in force in every district of the States concerned and whether every unemployed person is covered;

(c) what is the number of persons eligible under each of these schemes and the actual number of persons who got gainful employment in each of the last two years in these States and also in the current year; and

(d) what are the details of the advice given by the Central Government to other States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATT RAM DULARI SINHA): (a) to (c) A Statement is laid on the Table of the House.

(d) Government have taken the view that it is for the State Governments to select individual schemes like the Employment Guarantee Scheme to suit local or State requirements

Statement

Employment Guarantee Type Scheme being implemented by different State Governments.*

1. Maharashtra